

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/12943/2026	SANJIT SAHU VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /41 /2026 ) //	AOR20220001301C202600013
2	D-BLAPL/12944/2026	BINOD BEHERA VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /469 /2024 ) //	AOR20220001301C202600014
3	D-BLAPL/12945/2026	JEEBAN LUHA @ ANUBHABA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	BOUDH /274 /2025 ) //	AOD20260000172C202600013
4	D-BLAPL/12947/2026	PRASTUTA PAIKA VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	R.UDAYAGIRI /138 /2023 ) //	AOD20220004143C202600005
5	D-BLAPL/12952/2026	SARANGA RANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /125 /2026 ) //	
6	D-BLAPL/12953/2026	SURENDRA NAG VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /126 /2026 ) //	
7	D-BLAPL/12954/2026	SUSHANTA KUMAR PRADHAN @ SIPU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /545 /2025 ) //	
8	D-BLAPL/12955/2026	SUJAY KUMAR SAMANT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /1 /2026 ) //	AOR20220003422C202600044
9	D-BLAPL/12956/2026	MUNA @ SMRUTI RANJAN ROUT VS STATE OF ODISHA	ABHISHEK DASH VS	CHOUDWAR /159 /2023 ) //	
10	D-BLAPL/12957/2026	JAGA @ SANGRAM DAS VS STATE OF ODISHA	ABHISHEK DASH VS	CHOUDWAR /159 /2023 ) //	
11	D-BLAPL/12958/2026	STHEPAN TIGGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ) //	

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12	D-BLAPL/12961/2026	LOCHAN DAS VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /24 /2025 () //	
13	D-BLAPL/12964/2026	CHANDRAKANTA DASH @ SUDU VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 () //	
14	D-BLAPL/12971/2026	ANJARA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /90 /2026 () //	
15	D-BLAPL/12978/2026	BAPI DAS VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 () //	
16	D-BLAPL/12982/2026	MANOJ KUMAR DAS @ MUNA VS STATE OF ODISHA	ABHISEK MOHANTY VS	BASTA /88 /2024 () //	
17	D-BLAPL/12983/2026	SANDHYARANI SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /175 /2024 () //	
18	D-BLAPL/12985/2026	OM NANDA VS STATE OF ODISHA	SIDHARTHA DAS VS	DEOGAON /356 /2025 () //	
19	D-BLAPL/12988/2026	RAJU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /136 /2026 () //	
20	D-BLAPL/12989/2026	ANIL PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /70 /2026 () //	
21	D-BLAPL/12994/2026	BISWAJIT MALLICK @ PAPU MALLICK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /21 /2017 () //	
22	D-BLAPL/12998/2026	MANAJIT BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /69 /2026 () //	
23	D-BLAPL/12999/2026	DEEPAK SITHA	PRAKASH KUMAR MISHRA	NARASINGHPUR /69 /2026	

**ORISSA HIGH COURT**

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13002/2026	MUKESH ORAM	SANJUKTA MUNDA	BAREIPALI /195 /2025	AOR20220002621C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13006/2026	SANTOSH BEHERA @ BIBHU	BISWAJIT RANJAN TRIPATHY	NACHUNI /13 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13009/2026	PAPU @ KRUSHNA CHANDRA BEHERA	JYOTIRMAYA SAHOO	BALUGAON P.S. /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13010/2026	JITUMITRA NAYAK @ JITU NAYAK	BHABANI SHANKAR DASPARIDA	GANIA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13014/2026	SUSANTA SAHU	UMAKANTA BARIK	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13015/2026	SARASWATI SWAIN	SATYA RANJAN ACHARYA	CANTONMENT ROAD /146 /2025	AOR20220001297C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13016/2026	RAMESH BISOYI	SAUBHAGYA KETAN NAYAK	DIGAPAHANDI /255 /2024	AOR20220001207C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13018/2026	SANDEEP SHIKARI	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13019/2026	NISHANT METTAPALLI @ M. NISHANTH	MANGU NANDY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13022/2026	DUPPATI MOHAN @ D. MOHAN	MANGU NANDY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13023/2026	NARESH BEHERA	SUSHANTA KUMAR SAMANTARAY	HINDOL /20 /2026	
		VS	VS	()	

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35	D-BLAPL/13024/2026	STATE OF ODISHA KRISHNA KUMAR @ KRISHNA SHIKARI VS	AMULYA RATNA PANDA VS	// /0 ()	
36	D-BLAPL/13025/2026	STATE OF ODISHA LICHU @ SATYAJYOTI BAG VS	MANAS KUMAR CHAND VS	// LOISINGHA(BOLANGIR) /136 /2022 ()	
37	D-BLAPL/13027/2026	STATE OF ODISHA LANDA @ SUBASH SAHOO @ SUBASH SAHU VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /134 /2024 ()	
38	D-BLAPL/13029/2026	STATE OF ODISHA NAJITI KHAN @ VIKA VS	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /12 /2026 ()	
39	D-BLAPL/13032/2026	STATE OF ODISHA AKSHYA GAUDA @ AKSHAYA KUMAR GOUDA VS	AMLAN SHAKTI PAUL VS	// MADHUPATNA /335 /2024 ()	
40	D-BLAPL/13033/2026	STATE OF ODISHA KSHETRAMANI SENAPATI @ KALIA @ KHETRAMANI SENAPATI VS	SURYAKANTA DWIBEDI VS	// DEOGAON /293 /2024 ()	
41	D-BLAPL/13036/2026	STATE OF ODISHA BHAGIRATHI PRADHAN VS	MANOJ KUMAR PATI VS	// CYBER CRIME AND ECONOMIC OFFENCES, PURI /12 /2026 ()	
42	D-BLAPL/13038/2026	STATE OF ODISHA INGA MADKAMI VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /58 /2023 ()	
43	D-BLAPL/13040/2026	STATE OF ODISHA SAMPATRAO BHANUDAS CHORUMULE VS	SURAJ MOHANTY VS	// NISCHINTAKOILI /89 /2026 ()	
44	D-BLAPL/13043/2026	STATE OF ODISHA BISWAJIT PASAYAT VS	BIJAYA KUMAR RAGADA VS	// LAIKERA /76 /2026 ()	
45	D-BLAPL/13044/2026	STATE OF ODISHA MIKUN MOHARANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	// BARPALLI /30 /2026 () //	

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46	D-BLAPL/13046/2026	ANIL YADAV VS STATE OF ODISHA	SATYABRATA SAHOO VS	SUBALAYA /14 /2026 () //	
47	D-BLAPL/13050/2026	RAJANI BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	SAHADEV KHUNTA /492 /2025 () //	
48	D-BLAPL/13051/2026	MANOJ HARIJAN @ MONU @ MANAJ HARIJAN VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	MALKANGIRI /364 /2025 () //	
49	D-BLAPL/13053/2026	LAXMIDHAR LENKA VS STATE OF ODISHA	SURYAKANTA DASH VS	SAHADEV KHUNTA /492 /2025 () //	
50	D-BLAPL/13058/2026	ROSHAN NAYAK VS STATE OF ODISHA	ADARSH MOHAPATRA VS	CHHEND /97 /2025 () //	
51	D-BLAPL/13061/2026	SUBRAT BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600126
52	D-BLAPL/13068/2026	SANGRAM KESHARI SAMANTRAY VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	PARJANG /80 /2014 () //	
53	D-BLAPL/13072/2026	MANAS BHOI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SONEPUR /119 /2024 () //	AOD20220004577C202600032
54	D-BLAPL/13073/2026	MANORANJAN ROURAY VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /2026 () //	AOD2024000004C202600023
55	D-CMAPL/20031/2026	SASADHAR JENA VS KASINATH JENA	ACHYUTA NANDA ROURAY VS	// () //	
56	D-CMP/19909/2026	PRATIVA MANJARI SAHU VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	// () //	
57	D-CMP/19942/2026	EXECUTIVE ENGINEER (ELECTRICAL) CUM S.E.ELECTRICAL PRASAD KUMAR RATHI	PRASAD KUMAR RATHI	//	

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		VS	VS	()	
		RUPEI NAIK		//	
58	D-CMP/19954/2026	PRAFULLA KUMAR ROUT	SANATAN DAS	//	AOD20250000022C202600004
		VS	VS	()	
		CAPTAIN JAYADEV PATTNAIK		//	
59	D-CMP/19977/2026	M/S. STAR TRACK FASTENERS PRIVATE LIMITED	MANAS RANJAN BAUG	//	
		VS	VS	()	
		DEPUTY CHIEF ENGINEER/TP/BBS, EAST COAST RAILWAY, BHUBANESWAR		//	
60	D-CMP/19983/2026	SATYABHAMA BEHERA	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		JAMUNA BEHERA		//	
61	D-CMP/19989/2026	NIVEDITA MISHRA	SANTOSH KUMAR DASH	//	
		VS	VS	()	
		HARDI DAS		//	
62	D-CMP/19992/2026	PRADIPTA MOHANTY	NAMITA PATTNAIK	//	
		VS	VS	()	
		ALYALA PRADHAN		//	
63	D-CMP/20030/2026	UMA SUNDARI NAYAK	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		PREMALATA NAYAK		//	
64	D-CMP/20046/2026	AMARENDRA KUMAR BEHERA	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		PRASANNA KUMAR SAHOO		//	
65	D-CMP/20057/2026	BIDYADHAR PRADHAN	MD. GOLAM MADANI	//	
		VS	VS	()	
		PREMJIT MOHANTY		//	
66	D-CONTC/19837/2026	LOKANATH PRASAD PALAI	ADV.	//	
		VS	VS	()	
		SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA		//	
67	D-CONTC/19839/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2560/2026	VS	VS	()	
		COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR		//	
68	D-CONTC/19841/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2557/2026	VS	VS	()	

# ORISSA HIGH COURT

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69	D-CONTC/19842/2026 CONTC/2554/2026	COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// ()	
70	D-CONTC/19844/2026 CONTC/2551/2026	SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// ()	
71	D-CONTC/19845/2026 CONTC/2549/2026	PRINCIPAL SECRETARY TO GOVT., RURAL DEVELOPMENT DEPARTMENT, ODISHA BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// ()	
72	D-CONTC/19846/2026	COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR SUDHIR LATA DEI VS	BISWA PRAKASH DHAL VS	// ()	
73	D-CONTC/19847/2026 CONTC/2546/2026	ASHOK KUMAR LENKA, THE DEPUTY COMMISSIONER (U.C.COURT), CUTTACK MUNICIPAL CORPORATION, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// ()	
74	D-CONTC/19850/2026 CONTC/2544/2026	COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// ()	
75	D-CONTC/19854/2026	COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR SAMBHUNATH SINGH VS	MANOJ KUMAR PANDA VS	// ()	
76	D-CONTC/19855/2026 CONTC/2545/2026	JAYANTA JAISINGH, OAS(I) REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// ()	
77	D-CONTC/19856/2026 CONTC/2548/2026	PRINCIPAL SECRETARY TO GOVT. OF ODISHA, RURAL DEVELOPMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// ()	
78	D-CONTC/19858/2026 CONTC/2568/2026	COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// ()	
79	D-CONTC/19859/2026 CONTC/2567/2026	COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	VS	// ()	
		PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, BHUBANESWAR		//	

**ORISSA HIGH COURT**

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80	D-CONTC/19877/2026 CONTC/2566/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA, BHUBANESWAR	ADV. VS	// 0	
81	D-CONTC/19883/2026 CONTC/2565/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
82	D-CONTC/19885/2026	DOLAMANJARI SAHU VS ASWATHY S, IAS	ADV. VS	// 0	
83	D-CONTC/19888/2026	SUBHASRI SAHOO VS ASWATHY S, IAS	ADV. VS	// 0	
84	D-CONTC/19889/2026 CONTC/2562/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
85	D-CONTC/19893/2026	SASWOTEE PATRA VS ASWATHY S, IAS	ADV. VS	// 0	
86	D-CONTC/19895/2026	RASHMITA GAHIR VS ASWATHY S, IAS	ADV. VS	// 0	
87	D-CONTC/19896/2026 CONTC/2571/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0	
88	D-CONTC/19897/2026	JHARANA NAIK VS ASWATHY S, IAS	ADV. VS	// 0	
89	D-CONTC/19899/2026 CONTC/2570/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DEPUTY DIRECTOR, AGRICULTURE (CR), CUTTACK	ADV. VS	// 0	
90	D-CONTC/19900/2026	MANAGING COMMITTEE OF SINDURGOURI HIGH SCHOOL VS BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0	
91	D-CONTC/19901/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	

## ORISSA HIGH COURT

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	CONTC/2569/2026	VS	VS	0	
		DIRECTOR OF HORTICULTURE, BHUBANESWAR		//	
92	D-CONTC/19902/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2563/2026	VS	VS	0	
		DIRECTOR OF AGRICULTURE, FOOD PRODUCTION, ODISHA, BHUBANESWAR		//	
93	D-CONTC/19904/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2564/2026	VS	VS	0	
		DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ODISHA, BHUBANESWAR		//	
94	D-CONTC/19915/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2550/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		//	
95	D-CONTC/19916/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2553/2026	VS	VS	0	
		PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		//	
96	D-CONTC/19918/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2555/2026	VS	VS	0	
		DIRECTOR OF HORTICULTURE, ODISHA, BHUBANESWAR		//	
97	D-CONTC/19919/2026	ANUPAMA NANDA	ADV.	//	
		VS	VS	0	
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT. GOVT. OF ODISHA		//	
98	D-CONTC/19923/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2556/2026	VS	VS	0	
		PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		//	
99	D-CONTC/19926/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2558/2026	VS	VS	0	
		DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, BHUBANESWAR		//	
100	D-CONTC/19933/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/2561/2026	VS	VS	0	
		SECRETARY, AGRICULTURE DEPARTMENT, ODISHA, BHUBANESWAR		//	
101	D-CONTC/19937/2026	MAHESH CHANDRA MOHANTY	ADV.	//	
		VS	VS	0	
		ARABIND AGRAWAL, PRINCIPAL SEC. TO GOVT. HIGHER EDUCATION DEPT., KHURDA		//	
102	D-CONTC/19940/2026	TANGUDU BIKASH RANJAN PATRA	ANSHUMAN DAS	//	
		VS	VS	0	

**ORISSA HIGH COURT**

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103	D-CONTC/19987/2026	MANISH V .SURTI, IPS BIBHU RANJAN BISWAL VS	ADV VS	// // 0	
104	D-CONTC/19996/2026	DR.DOLAMANI PRADHAN,CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI PRASANT KUMAR PANDIT @ PRASANTA PANDIT VS	ADV. VS	// // 0	
105	D-CONTC/19999/2026	HEMAKANTA SAY, IAS PANCHANAN DALAI VS	ADV VS	// // 0	AOD20240000618C202600098
106	D-CONTC/20004/2026	SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY FINANCE DEPTT. SITAKANTA SAHOO VS	ADV. VS	// // 0	
107	D-CONTC/20008/2026	BHASKAR LENKA, B.E.O, BEGUNIA GANESH CHANDRA BEHERA VS	ADV. VS	// // 0	
108	D-CONTC/20011/2026	SUBHA SHARMA,IAS BIJAYALAKSHMI BEHERA VS	ADV. VS	// // 0	
109	D-CONTC/20015/2026	SUBHA SHARMA,IAS SAMBUNATH DAS VS	ADV. VS	// // 0	
110	D-CONTC/20026/2026	SUBHA SHARMA, IAS SANTOSH KUMAR BADHEI VS	DIGAMBARA MISHRA VS	// // 0	
111	D-CONTC/20028/2026	GIRISH S.N, IAS KISHORE CHANDRA BHUYAN VS	DIGAMBARA MISHRA VS	// // 0	
112	D-CONTC/20029/2026	GIRISH S.N, IAS BHABAGRAHI NAIK VS	DIGAMBARA MISHRA VS	// // 0	
113	D-CONTC/20043/2026	GIRISH S.N, IAS SURYAMANI DAS VS	SANTOSH KUMAR RATH VS	// // 0	
		GIRISH S.N, IAS		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/20047/2026	CHEMA NAYAK VS GIRISH S.N, IAS	DIGAMBARA MISHRA VS	// () //	
115	D-CONTC/20071/2026	LALIT MOHAN NAYAK VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY	Asutosh Rout VS	// () //	AOD20230000737C202600065
116	D-CONTC/20077/2026	SIDDHARTHA SANKAR SAHOO VS GIRISH S.N, IAS	DIGAMBARA MISHRA VS	// () //	
117	D-CONTC/20085/2026	NRUSINGHA CHARAN OJHA VS GIRISH S.N, IAS	DIGAMBARA MISHRA VS	// () //	
118	D-CONTC/20087/2026	PITAMBAR MOHANTY VS GIRISH S.N, IAS	ADV. VS	// () //	
119	D-CONTC/20095/2026	ASHOK KUMAR ROUT VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// () //	
120	D-CRLA/12972/2026	BIKASH PAHADIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	LEPHRIPADA /38 /2013 () //	
121	D-CRLA/13071/2026	DIPU ALIAS DAYANIDHI PALEI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// () //	AOD20240000603C202600012
122	D-CRLMC/12951/2026	RABINDRA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /28 /2020 () //	
123	D-CRLMC/12960/2026	NIRMAL KUMAR JENA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /856 /2025 () //	
124	D-CRLMC/12973/2026	KALYANI BEHERA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	RASGOBINDPUR /254 /2021 () //	
125	D-CRLMC/12974/2026	KAMAL LOCHAN DAS @ KAMALA LOCHAN DAS	ARUN KUMAR BEHERA	BALIAPAL /247 /2023	AOR20220003422C202600045

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/12975/2026	KALIA @ MAHESWAR NAIK	PRIYA RANJAN SINGH	BALIMI /90 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/12976/2026	HIGH BROW MARKET RESEARCH INVESTMENT ADVISOR	SUDIP KUMAR MAHARANA	CHAULIAGANJA /83 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/12992/2026	SURAJ KUMAR SAHOO	SHUBASHREE PRADHAN	KUJANGA /176 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/13003/2026	ANIRUDHA JAYASINGH	ABHISIDDHANTA SAHOO	GADISAGADA /41 /2020	AOR20220000014C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/13004/2026	M/S. ROAD AND PROOF CONSTRUCTION, NALCO NA	ANUP UDAYA SENAPATI	//0	
		VS	VS	()	
		ALVIN BITUMIX ENTERPRISES		//	
131	D-CRLMC/13007/2026	PABITRA BEHERA @ PABITRA KUMAR BEHERA	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/13008/2026	SUBASINI BEHERA	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/13012/2026	PABITRA BEHERA @ PABITRA KUMAR BEHERA	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/13013/2026	PARAKHITA DALAI @ PARIKHITA DALAI	JYOTIRMAYA SAHOO	R.UDAYAGIRI /28 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/13026/2026	SRADHANANDA DAS MOHAPATRA	DURGA PRASAD DHAL	CYBER CRIME AND ECONOMIC OFFENCES, PURI /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/13028/2026	DASHARATHA DHURUA	BASANTA KUMAR NAYAK	//0	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/13047/2026	PRAMOD KUMAR MOHANTY NANDAN SWAIN VS STATE OF ODISHA	P.ANUP DASH VS	// CHATRAPUR /405 /2025 ()	AOD20220004458C202600028
138	D-CRLMC/13048/2026	SURYAKANTA DEHURI VS RAJASHREE PATRA	DHARMENDRA SETHY VS	// / /0 ()	
139	D-CRLMC/13062/2026	DAMODAR MISHRA VS JYOTIRMAYE PUJAHARI	SUSANTA KUMAR MISHRA VS	// / /0 ()	
140	D-CRLMC/13065/2026	TRUPTIMAYEE SAHU VS STATE OF ODISHA	SASMITA NANDA VS	// BOUDH /10 /2024 ()	
141	D-CRLMC/13066/2026	DIVYA PRADHAN VS STATE OF ODISHA	SASMITA NANDA VS	// BOUDH /183 /2022 ()	
142	D-CRLMC/13070/2026	AMIT AGARWAL @ AGRAWALLA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// TUSRA /90 /2023 ()	
143	D-CRLMC/13074/2026	ABINASH SAHOO VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// KHANDAPARA /383 /2025 ()	
144	D-CRLMC/13075/2026	URMILA NAIK VS STATE OF ODISHA	SASMITA NANDA VS	// HARABHANGA /60 /2022 ()	
145	D-CRLMC/13076/2026	DASI NANDIBALI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// / /0 ()	
146	D-CRLMP/12996/2026	N. SOBHA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// / /0 ()	
147	D-CRLMP/13017/2026	DHURUPLAL BHAGAT VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// / /0 ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/13035/2026	MOTHER OF THE VICTIM VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// () //	
149	D-CRLMP/13055/2026	SUMITRA SAHU @ SAHOO VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	// () //	
150	D-CRLREV/12948/2026	VIRENDRA KUMAR SINGH VS STATE OF ODISHA	PRATYUSH RANJAN PATTNAIK VS	LAKHANPUR /123 /2025 () //	
151	D-CRLREV/12968/2026	GOVINDA KANDHER VS SATYA NARAYAN DALAI	PRATYUSH RANJAN PATTNAIK VS	// () //	
152	D-CRLREV/13045/2026	HITESH KUMAR BAGARTTI VS REPUBLIC OF INDIA (CBI)	PRASANTA KUMAR SAHOO VS	NAYAPALLI P.S. /146 /2014 () //	
153	D-EXP/19835/2026	BALI MUDULI VS COLLECTOR AND DIST.MAGISTRATE, MALKANGIRI	BIDESH RANJAN BEHERA VS	// () //	
154	D-EXP/20022/2026	RAJDHANI PUJA SAMITTEE AND ITS GROUP OF DEPT VS THE COMMISSIONER, B.M.C, BHUBANESWAR	BIDESH RANJAN BEHERA VS	// () //	
155	D-FAO/19948/2026	AJAYA KUMAR SETHI VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// () //	AOR20220001586C202600028
156	D-FAO/19950/2026	M.C. OF SWAMI VIVEKANANDA VIDYA BHAWAN (HIGHER VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
157	D-FAO/19951/2026	M.C. OF RAYAT BISOYI HIGH SCHOOL,, ADHEIGAM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
158	D-FAO/19952/2026	MANAGING COMMITTE, GIRIDHARI PARBATI DEVI VS STATE OF ODISHA	SUBENDRA KUMAR SAHOO VS	// () //	
159	D-FAO/19968/2026	HARMOHAN DAS	SUSHANTA KUMAR MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-FAO/19981/2026	PRADEEP KUMAR MOHAPATRA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-FAO/19986/2026	CHINTAMANI DAS	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-FAO/19988/2026	LINGARAJ SAHOO	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-FAO/19995/2026	BASANTA KUMAR DAS	SURENDRA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-FAO/20003/2026	MAMATA MOHAPATRA	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-FAO/20009/2026	MANAGER LEGAL ICICI LOMBARD GENERAL INSURANCE CO. LTD.	SANJAY K. SINGH	//	AOD20260000163C202600035
		VS	VS	0	
		BINODINI SAHU		//	
166	D-FAO/20021/2026	MAHIPAL BEHERA	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-FAO/20037/2026	SURENDRA KUMAR GHADAI	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-FAO/20069/2026	RAJESH KUMAR MEHER	AUROBINDA SAHOO	//	AOD20220003080C202600056
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-FAO/20070/2026	AUROBINDA MUDULI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-FAO/20073/2026	BAINSHIDHAR SUNDARAY	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-FAO/20076/2026	STATE OF ODISHA CHANDAN KUMAR NAYAK VS	SANGRAM JENA VS	// // 0	
172	D-FAO/20086/2026	STATE OF ODISHA SUDHA RANI HOTA VS	SANGRAM JENA VS	// // 0	
173	D-FAO/20089/2026	STATE OF ODISHA NARAYANA PADHAN VS	GYANA RANJAN SETHI VS	// // 0	
174	D-FAO/20092/2026	STATE OF ODISHA BAIRAGI SATAPATHY VS	SURENDRA KUMAR SAHOO VS	// // 0	
175	D-FAO/20094/2026	STATE OF ODISHA BISWESWAR PANIGRAHI VS	GYANA RANJAN SETHI VS	// // 0	
176	D-MACA/19880/2026	STATE OF ODISHA NATIONAL INSURANCE COMPANY LTD. VS	PRAMOD KUMAR TRIPATHY VS	// // 0	
177	D-MACA/19955/2026	PABITRA BHOKTA THE NEW INDIA ASSURANCE CO. LTD. VS	SUBRAT SATPATHY VS	// // 0	
178	D-MACA/20044/2026	SATYABHAMA BISHI SHIBANJALI PATTANAYAK VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600121
179	D-MACA/20102/2026	PRADEEP KUMAR PATNAIK BULU NAYAK VS	KAPILA CHARAN NAYAK VS	// // 0	
180	D-MACA/20105/2026	MINAKETAN RAY PRAKASH MAHARANA VS	KAPILA CHARAN NAYAK VS	// // 0	
181	D-MACA/20109/2026	MINAKETAN RAY NARAYAN MEKAP VS	KAPILA CHARAN NAYAK VS	// // 0	
		MINAKETAN RAY		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-MACA/20112/2026	SONAX PATRI@SONAKSH PATRI VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// () //	
183	D-RPFAM/19886/2026	JITENDRA KUMAR ACHARYA VS MONALISHA PADHI	PABITRA KUMAR NAYAK VS	// () //	
184	D-RSA/19922/2026	LALA HARI PRASAD CHAND VS TATHAGATA SATAPATHY	BIPIN KUMAR NAYAK VS	// () //	
185	D-RSA/19971/2026	KANAKLATA MOHAPATRA VS RAMANI RANJAN MOHAPATRA	MANOJ KUMAR PANDA VS	// () //	
186	D-RSA/20005/2026	LAILUN NISHA BIBI VS MIRZA TAHER BAIG	NIRANJAN PANDA VS	// () //	AOD20250000124C202600011
187	D-RSA/20041/2026	CHANDA DASS @ DAS VS KELA DAS @ DASS	SAMIR KUMAR MISHRA,(SR.ADV.) VS	// () //	
188	D-RVWPET/20001/2026	RIMMI SINGH KAUR BHAGAL VS CHARAN JEET SINGH BHAGAL @ CHARANJEET SINGH	NARESH CHANDRA JENA VS	// () //	AOR20220000223C202600005
189	D-WA/19913/2026	STATE OF ODISHA VS JYOTSNA MAYEE BARIK	SAROJ KUMAR JEE,A.G.A VS	// () //	LOD20240000200C202600153
190	D-WA/19932/2026	STATE OF ODISHA VS SANTILATA SAMAL	SAROJ KUMAR JEE,A.G.A VS	// () //	LOD20240000194C202600164
191	D-WA/19934/2026	STATE OF ODISHA VS BHARAT KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// () //	LOD20240000200C202600154
192	D-WA/19935/2026	STATE OF ODISHA VS RAJASHREE DAS	SAROJ KUMAR JEE,A.G.A VS	// () //	LOD20240000172C202600159
193	D-WA/19944/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000194C202600165

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
194	D-WA/19953/2026	SANDHYARANI PRADHAN SAMAL STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000194C202600166
		VS	VS	0	
195	D-WA/20006/2026	BIDYUT KUMAR GHOSH COMMISSIONER CUM SECRETRAY OF SCHOOL AND COLLEGE EDUCATION DEPT		//	LOD20240000172C202600160
		VS	VS	0	
196	D-WA/20007/2026	SANTILATA SAMAL SECRETARY OF PANCHAYATI RAJ AND DRINKING WATER SUPPLY	WATER SUPPLY GENERAL	//	LOD20240000194C202600167
		VS	VS	0	
197	D-WA/20106/2026	PINKY BHOI THE URBAN CO-OPERATIVE BANK LTD.	SUDARSHAN NANDA	//	
		VS	VS	0	
198	D-WP(C)/19830/2026	STATE OF ODISHA PRAHALLAD KUMAR DEB	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
199	D-WP(C)/19831/2026	STATE OF ODISHA BHABESH BAL	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
200	D-WP(C)/19832/2026	STATE OF ODISHA RENUKA PADHI	SIDHESWAR MALLIK	//	
		VS	VS	0	
201	D-WP(C)/19833/2026	STATE OF ODISHA BALSUBRAMANYAM PRADHAN	PRAHALLADA SAHU	//	
		VS	VS	0	
202	D-WP(C)/19834/2026	STATE OF ODISHA MANAS RANJAN SAHOO	ANAM CHARAN PANDA	//	
		VS	VS	0	
203	D-WP(C)/19836/2026	STATE OF ODISHA MANAGEMENT OF BHUBANESWAR MUNICIPAL CORPORATION	CHIEF CLERK	//	
		VS	VS	0	
204	D-WP(C)/19838/2026	STATE OF ODISHA SANTOSH KUMAR PANIGRAHI	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/19840/2026	STATE OF ODISHA UNION OF INDIA VS PRAMOD KUMAR ADHIKARI	SUDHIR KUMAR PATRA, S.C VS	// // ()	AOR20220001376C202600005
206	D-WP(C)/19843/2026 WP(C)/13609/2026	BRAMHAJEET BISWAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	// // ()	
207	D-WP(C)/19848/2026	PRATAP KISHOR PATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // ()	AOD20240000516C202600023
208	D-WP(C)/19849/2026	ABINASH KUDEI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // ()	AOD20240000516C202600022
209	D-WP(C)/19851/2026	NARAYAN SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	// // ()	
210	D-WP(C)/19852/2026 WP(C)/13626/2026	ROHIT PIPLANI VS STATE OF ODISHA	SIDHARTHA DAS VS	// // ()	
211	D-WP(C)/19853/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	// // ()	
212	D-WP(C)/19857/2026	M/S.JOGENDRA KAPOOR, GANJAM VS THE ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// // ()	
213	D-WP(C)/19860/2026	PUSPALATA PANDA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// // ()	
214	D-WP(C)/19861/2026 WP(C)/13604/2026	RANJAN SAHOO VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	PRAGYAN PARAMITA MOHANTY VS	// // ()	
215	D-WP(C)/19862/2026	RAJESWARI PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/19863/2026	ALLADINI DEHURI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
217	D-WP(C)/19864/2026	RANJEETA PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
218	D-WP(C)/19865/2026	MINIMITRA MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
219	D-WP(C)/19866/2026	KALYANI SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
220	D-WP(C)/19867/2026	ABINASH MISHRA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //	
221	D-WP(C)/19868/2026	SHANTILATA PANIGRAHI VS DEPUTY DIRECTOR, CONSOLIDATION OF HOLDINGS, BHADRAK	SUBASH CHANDRA ACHARYA VS	// 0 //	AOR20220004051C202600017
222	D-WP(C)/19869/2026	RUKMINI DEVI VS THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	PRADEEPTA KUMAR SWAIN VS	// 0 //	
223	D-WP(C)/19870/2026	GITA KARMI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
224	D-WP(C)/19871/2026	ALHADINI MAHAKUR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
225	D-WP(C)/19872/2026	PRIYATAMA SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
226	D-WP(C)/19873/2026	ASHOK KUMAR BISHOYI VS STATE OF ODISHA	AMARESH TRIPATHY VS	// 0 //	
227	D-WP(C)/19874/2026	MANJUSHREE PALO	KRISHNA CHANDRA SAHU	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/19875/2026	TANKADHAR BAGARTY	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600071
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/19876/2026	DILIP @ DILLIP KUMAR MISHRA	DIPANKAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/19878/2026	M/S.KUSUMI SCS LTD,DHENKANAL	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
231	D-WP(C)/19879/2026	MD. ANWARUL BARI	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/19881/2026	ARJUNA CHARAN BEHERA	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
233	D-WP(C)/19882/2026	SIDHARTHA SHANKAR DASH	ASWINI KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/19884/2026	PABITREEMAYEE BISWAL	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/19887/2026	BALARAM SAHOO	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/19890/2026	CHANDRAKALA BARIK	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/19891/2026	NIRANJAN MALLIK	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/19892/2026	BASANTI NAYAK	CHANDRAKANTA NAYAK	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/19894/2026	STATE OF ODISHA GOURI KANTA KAR VS TAHASILDAR BHOGARI	PRAFULLA CHANDRA ACHARYA VS	// // 0 //	
240	D-WP(C)/19898/2026	SUBBRAT KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
241	D-WP(C)/19903/2026	JASMIN SAHOO VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
242	D-WP(C)/19905/2026	PRASANNA KUMAR PRADHAN @ BABULI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
243	D-WP(C)/19906/2026	BIJOY KUMAR DAS VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //	
244	D-WP(C)/19907/2026	M/S TRUPTI RAI JENA DEO VS SUPERINTENDENT, KORAPUT RANGE	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600056
245	D-WP(C)/19908/2026	GOPAL CHARAN BAHUBALENDRA VS STATE OF ODISHA	RAM PRASAD MOHAPATRA VS	// 0 //	
246	D-WP(C)/19910/2026	KISHOR PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
247	D-WP(C)/19911/2026	PABITRA KUMAR BARIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
248	D-WP(C)/19912/2026	M/S NAYAK ASSOCIATES, CUTTACK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	
249	D-WP(C)/19914/2026	DILLIP RANJAN PANDIT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/19917/2026 WP(C)/13673/2026	KISHORE KUMAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
251	D-WP(C)/19920/2026	BIDYADHARA ROUT VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
252	D-WP(C)/19921/2026	M/S. KALINGA ELECTRICAL CORPORATION, BALESON VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
253	D-WP(C)/19924/2026	M/S.KALINGA ELECTRICAL CORPORATION, BALESON VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
254	D-WP(C)/19925/2026 WP(C)/13625/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
255	D-WP(C)/19927/2026 WP(C)/13678/2026	GENERAL MANAGER, IB VALLEY AREA, JHARSUGUDA VS PRAHALLAD DIXIT	RAKESH SHARMA VS	// 0 //	
256	D-WP(C)/19928/2026 WP(C)/13617/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
257	D-WP(C)/19929/2026	NRUSINGHA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600115
258	D-WP(C)/19930/2026 WP(C)/13619/2026	SHREE GOPAL GOSALA, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
259	D-WP(C)/19931/2026	AJAY KUMAR NAYAK VS THE AREA REGIONAL MANAGER, CUTTACK	VIVEKANANDA JENA VS	// 0 //	
260	D-WP(C)/19936/2026 WP(C)/13629/2026	KISHOR CHAUHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
261	D-WP(C)/19938/2026	SANJULATA PRADHAN @ MISHRA	GOKHA BEHERA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-WP(C)/19939/2026	SATYABHAMA MISHRA BANAMALI PRADHAN	BADRINARAYAN PANDA	//	
		VS	VS	()	
263	D-WP(C)/19941/2026 WP(C)/13635/2026	STATE OF ODISHA MANAS KUMAR JENA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
264	D-WP(C)/19943/2026	STATE OF ODISHA ASHOK KUMAR PRADHAN	SHASHI BHUSAN JENA	//	
		VS	VS	()	
265	D-WP(C)/19945/2026	STATE OF ODISHA TATA STEEL LIMITED, JAJPUR	JNANESH MOHANTY	//	
		VS	VS	()	
266	D-WP(C)/19946/2026	PRINCIPAL COMMISSIONER CENTRAL GST AND CENTRAL EXCISE, BHUBANESWAR GANGADHAR DAS	SANDHYARANI PANI	//	AOR20230000010C202600078
		VS	VS	()	
267	D-WP(C)/19947/2026	STATE OF ODISHA RABINARAYAN SANKHUA	SANDHYARANI PANI	//	AOR20230000010C202600077
		VS	VS	()	
268	D-WP(C)/19949/2026	STATE OF ODISHA DHIRENDRA KUMAR BEURIA	SANDHYARANI PANI	//	AOR20230000010C202600076
		VS	VS	()	
269	D-WP(C)/19956/2026	STATE OF ODISHA SHIRDI SAI LOGISTICS	ANJAN KUMAR BISWAL	//	AOR20220001328C202600055
		VS	VS	()	
270	D-WP(C)/19957/2026	STATE OF ODISHA KHAGESWAR ROUT	SUVENDU KUMAR BISWAL	//	
		VS	VS	()	
271	D-WP(C)/19958/2026	STATE OF ODISHA SURENDRA KUMAR BEHERA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	()	
272	D-WP(C)/19959/2026	STATE OF ODISHA BIJAY KUMAR SHAH	SHALINI AGARWAL	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/19960/2026	STATE OF ODISHA RABINDRA KUMAR MOHARANA VS	SANJAY KUMAR SAMANTARAY VS	// // 0	
274	D-WP(C)/19961/2026	STATE OF ODISHA PRAFULLA KUMAR BHOI VS	SISIR DAS VS	// // 0	
275	D-WP(C)/19962/2026 WP(C)/13640/2026	STATE OF ODISHA NILESH MITTAL VS	SAROJ KUMAR PADHY VS	// // 0	
276	D-WP(C)/19963/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS SUB COLLECTOR BHUBANESWAR	SHIB SHANKAR MOHANTY VS	// // 0	
277	D-WP(C)/19964/2026	BISHNU CHARAN JENA VS STATE OF ODISHA	BANABIHARI RAY VS	// // 0	
278	D-WP(C)/19965/2026	SANJUKTA PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0	
279	D-WP(C)/19966/2026	NITYANANDA DASH VS STATE OF ODISHA	BANABIHARI RAY VS	// // 0	
280	D-WP(C)/19967/2026	BISHNUPRIYA SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// // 0	
281	D-WP(C)/19969/2026	JAHEDA KHATUN VS THE CONTROLLER OF ACCOUNTS, ODISHA, BHUBANESWAR	SURYA PRATAP DEO VS	// // 0	
282	D-WP(C)/19970/2026	BHAGABATIA SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0	
283	D-WP(C)/19972/2026	HEMANGINI PATI VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/19973/2026	ADITYA NARAYAN PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
285	D-WP(C)/19974/2026	SRIBATSA KUMAR CHOUDHURY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
286	D-WP(C)/19975/2026	SEKH SALIMUDDIN VS REGIONAL TRANSPORT OFFICER, JAJPUR	PRASANNA KUMAR BEHERA VS	// 0 //	
287	D-WP(C)/19976/2026	TRIPURARI DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
288	D-WP(C)/19978/2026	PRANA KRUSHNA BHANJA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
289	D-WP(C)/19979/2026	TAHMIDA TAKRIM VS DISTRICT SUB REGISTRAR, CUTTACK	AJAYA KUMAR PRADHAN VS	// 0 //	
290	D-WP(C)/19980/2026	BHIKARI CHARAN KARMI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
291	D-WP(C)/19982/2026	CHITTARANJAN DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
292	D-WP(C)/19984/2026	JYOTSNA BINAKAR VS THE COLLECTOR DISTRICT MAGISTRATE KHURDHA	ATMAJIT MANMITH DAS VS	// 0 //	
293	D-WP(C)/19985/2026	JANAKI BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //	
294	D-WP(C)/19990/2026	RAGHUNATH ROUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	AOD20260000163C202600034
295	D-WP(C)/19991/2026	M/S LA EXCELLENCE EDU SERVICES PVT.LTD, TELEBONGSRA	ANUSAWATA PANIGRAHI	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/19993/2026	UNION OF INDIA	ABHISHEK MOHANTY	//	
		VS	VS	0	
		BHARAT CHANDRA ROUT		//	
297	D-WP(C)/19994/2026	BHAGIRATHI SA @ SHA	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/19997/2026	BISWAJIT SWAIN	BIKRAM CHANDRA GHADAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/19998/2026	M/S.KZK DEVELOPERS, BHUBANESWAR	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/20000/2026	M/S KZK DEVELOPERS, BHUBANESWAR	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/20002/2026	RANAJIT KUMAR PANDA	SHIVSANKAR MOHANTY	//	
		VS	VS	0	
		THE RESERVE BANK OF INDIA (RBI), BHUBANESWAR		//	
302	D-WP(C)/20010/2026	M/S KZK DEVELOPERS, BHUBANESWAR	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/20012/2026	FRANCIS MINJ	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		COLLECTOR, SUNDARGARH		//	
304	D-WP(C)/20013/2026	M/S. KZK DEVELOPERS, BHUBANESWAR	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/20014/2026	EXECUTIVE ENGINEER OF RURAL WORKS ELECTRIC DIVISION, BSRD	SARADA DASH, A.G.A	//	LOD20240000200C202600155
		VS	VS	0	
		PRESIDING OFFICER, CGIT CUM LABOUR COURT, BBSR		//	
306	D-WP(C)/20016/2026	LATA PRADHAN	T.DHIREN KUMAR DORA	//	AOD20220004577C202600031
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/20017/2026	STATE OF ODISHA MANAGER LEGAL ICICI LOMBARD GENERAL INSURANCE CO. LTD. VS BINODINI SAHU	SANJAY K. SARANGI VS	// // 0	AOD20260000163C202600036
308	D-WP(C)/20018/2026	FRANCIS MINJ VS COLLECTOR, SUNDARGARH	SARAT CHANDRA MEKAP VS	// // 0	
309	D-WP(C)/20019/2026	M/S.KZK DEVELOPERS, BHUBANESWAR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// // 0	
310	D-WP(C)/20020/2026	FRANCIS MINJ VS COLLECTOR, SUNDARGARH	SARAT CHANDRA MEKAP VS	// // 0	
311	D-WP(C)/20023/2026	PRIYAMBADA RUPADARSHINI BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0	
312	D-WP(C)/20024/2026	DR. SHYAM SUNDAR MAHARANA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0	
313	D-WP(C)/20025/2026	DEBI PRASAD BISWAL VS CENTRAL INFORMATION COMMISSION, NEW DELLHI	DIGAMBARA MISHRA VS	// // 0	
314	D-WP(C)/20027/2026	MANOJ KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0	
315	D-WP(C)/20032/2026	SANJUKTA CHINHARA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// // 0	
316	D-WP(C)/20033/2026	MANORAMA NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// // 0	AOD20260000163C202600037
317	D-WP(C)/20034/2026	STATE OF ODISHA SATYABRATA RAJ VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/20035/2026	NISHAKANTA PAUL VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// () //	
319	D-WP(C)/20036/2026	SATISH KUMAR JENA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// () //	
320	D-WP(C)/20038/2026	UPENDRA KUMAR SHAW VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //	
321	D-WP(C)/20039/2026	ASHOK KUMAR PRADHAN VS UNION OF INDIA	JITENDRA KUMAR MISHRA (2) VS	// () //	
322	D-WP(C)/20040/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// () //	
323	D-WP(C)/20042/2026	SANJUKTA CHINHARA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// () //	
324	D-WP(C)/20045/2026	JITENDRA BALIARSINGH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// () //	
325	D-WP(C)/20048/2026	DR.SANGITA CHOUDHARY VS INDIAN INSTITUTE OF MANAGEMENT, SAMBALPUR	PRABHU PRASANNA BEHERA VS	// () //	
326	D-WP(C)/20049/2026	M/S DEVDEV PATI VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOR20220001523C202600051
327	D-WP(C)/20050/2026	KUMARI BAG @ GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// () //	AOR20220001492C202600123
328	D-WP(C)/20051/2026	M/S SUMEET SECURITY SERVICE VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202600050
329	D-WP(C)/20052/2026	SANTOSHINI MEHER	DHANANJAYA MUND	//	AOR20220001492C202600124

**ORISSA HIGH COURT****FILING REPORT AS ON :01/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/20053/2026	DAMBARUDHAR SAHU	DHANANJAYA MUND	//	AOR20220001492C202600125
		VS	VS	()	
		SPECIAL LAND ACQUISITION OFFICER		//	
331	D-WP(C)/20054/2026	SURYA NARAYAN MOHAPATRA	SAROJANANDA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/20055/2026	RABINARAYAN SAHOO	KAIBALYA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/20056/2026	SUDARSAN MAKAP	KAIBALYA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/20058/2026	BASANTA KUMAR NAYAK	KAIBALYA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/20059/2026	DEBASIS JENA	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/20060/2026	SINGLE NARAYAN	KAIBALYA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/20061/2026	DR. KRUSHNA CHANDRA JENA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/20062/2026	BISHNU CHARAN MOHARANA	SOUMYA RANJAN PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/20063/2026	SUCHETA MOHANTY	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/20064/2026	PRADIPTA KUMAR MAHANA	SUDARSAN BEHERA	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/20065/2026	STATE OF ODISHA DHANANJAY SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
342	D-WP(C)/20066/2026	STATE OF ODISHA PABITRA CHANDRA MOHANTY VS	SANGRAM JENA VS	// // 0	
343	D-WP(C)/20067/2026	STATE OF ODISHA SHIKHYA BHARATI CHARITABLE TRUST, KHURDA VS	SWARUP KUMAR PATNAIK VS	// // 0	
344	D-WP(C)/20068/2026	STATE OF ODISHA ARUNA KUMAR NAYAK VS	ROHIT RANJAN RAY VS	// // 0	
345	D-WP(C)/20072/2026	CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.,BHUBANESWAR PRASANTA KUMAR NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
346	D-WP(C)/20074/2026	STATE OF ODISHA DR.GOURI KUMAR PRUSTY VS	AJAYA KUMAR JENA VS	// // 0	
347	D-WP(C)/20075/2026	UNION OF INDIA M/S.SURYA INTERNATIONAL, GANJAM VS	ITISHREE TRIPATHY VS	// // 0	
348	D-WP(C)/20078/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI NARAYAN DAS GUPTA VS	JAYDEEP PAL VS	// // 0	
349	D-WP(C)/20079/2026	STATE OF ODISHA SHIKHYA BHARATI CHARITABLE TRUST, KHURDA VS	SWARUP KUMAR PATNAIK VS	// // 0	
350	D-WP(C)/20080/2026	STATE OF ODISHA PRAVAKAR MALLICK VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202600021
351	D-WP(C)/20081/2026	STATE OF ODISHA SNIGDHA RANI BEHERA VS	SAROJ KUMAR ROURAY VS	// // 0	AOD20250000159C202600003
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/20082/2026	M/S.KALINGA ELECTRICAL CORPORATION, BALESWAR VS STATE OF ODISHA	WANSHUMAN DAS VS	// 0 //	
353	D-WP(C)/20083/2026	SOUMYA RANJAN MOHARANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
354	D-WP(C)/20084/2026	PRIYABRATA SAMAL VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// 0 //	AOR20220001657C202600073
355	D-WP(C)/20088/2026	DR.SIBA PRASAD DUTTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
356	D-WP(C)/20090/2026	SANJIB KUMAR VS KANTI KUMAR	SOUGAT DASH VS	// 0 //	
357	D-WP(C)/20091/2026	DAMODAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
358	D-WP(C)/20093/2026	PRASANNA KUMAR PATNAIK VS STATE BANK OF INDIA, CUTTACK	ABHIJIT DAS VS	// 0 //	
359	D-WP(C)/20096/2026	RAJENDRA MOHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
360	D-WP(C)/20097/2026	PRATIVA MANJARI SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
361	D-WP(C)/20098/2026	M/S.HANUMAN ENTERPRISES, CUTTACK VS UNION OF INDIA	DILLIP KUMAR SAHOO VS	// 0 //	
362	D-WP(C)/20099/2026	BRAJA MOHAN MOHAPATRA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //	
363	D-WP(C)/20100/2026	NIHAR RANJAN ROUTHAY	SANGRAM JENA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/20101/2026	MUKUNDA PRADHAN	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/20103/2026	PRASHANT KUMAR SWAIN	ABHAYA KUAMR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/20104/2026	DR.SRADHANANDA DAS	DIBYAJYOTI NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/20107/2026	GOPAL KUMAR MARTHA	VIVASWAT MOHAPATRA	//	AOR20220001551C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/20108/2026	BILASINI RAY	VIVASWAT MOHAPATRA	//	AOR20220001551C202600015
		VS	VS	()	
		COMMISSIONER OF CONSOLIDATION		//	
369	D-WP(C)/20110/2026	SIDHESWAR BHOI	Dilip Kumar Sahu	//	AOR20220001727C202600073
		VS	VS	()	
		PROJECT DIRECTOR, NHAI PIU		//	
370	D-WP(C)/20111/2026	GOPAN KUMAR MARTHA	VIVASWAT MOHAPATRA	//	AOR20220001551C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/12946/2026	JNANA RANJAN JENA	RAJENDRA NARAYAN ROUT	BETNOTI /57 /2024	AOR20220001558C202600086
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/12949/2026	SANAM NAYAK	TAPAN KUMAR JENA SAMANTA	TUMUDIBANDHA /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/12950/2026	SHISHIR MALLIK @ CHHOTA	DIBAKAR BISWAL	RAIBANIA /54 /2026	AOD20240000007C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/12959/2026	RUNU PRADHAN	NIRAJ KUMAR SETHI	KANKADAHAD /85 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/12962/2026	STATE OF ODISHA MANAS DEHURY @ MANSAH DEHURI VS	DILLIP KUMAR GURU VS	// DEOGARH /504 /2025 ()	AOR20250000208C202600001
376	D-ABLAPL/12963/2026	STATE OF ODISHA RAJKISHOR BARIK VS	NILAM SWAIN VS	// AGARAPADA /85 /2026 ()	
377	D-ABLAPL/12965/2026	STATE OF ODISHA PRABHU CHARAN MOHANTY VS	ASHUMAN RAY VS	// CANTONMENT ROAD /39 /2026 ()	
378	D-ABLAPL/12966/2026	STATE OF ODISHA RAMAKANT JENA VS	SAROJ KUMAR DASH VS	// TANGI (KHURDA) /280 /2026 ()	
379	D-ABLAPL/12967/2026	STATE OF ODISHA BIKRAM NATH VS	KULDEEP MOHANTY VS	// MAHILA P.S.(BBSR) /137 /2026 ()	AOD20240000012C202600124
380	D-ABLAPL/12969/2026	STATE OF ODISHA AJAY BEHERA VS	RAJAT KUMAR PANDA VS	// / /0 ()	
381	D-ABLAPL/12970/2026	STATE OF ODISHA CHHAILA SAHOO VS	DEEPAK KUMAR DAS VS	// PURI SADAR /242 /2026 ()	
382	D-ABLAPL/12977/2026	STATE OF ODISHA CHINMAYA JENA VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /81 /2026 ()	AOR20220001631C202600124
383	D-ABLAPL/12979/2026	STATE OF ODISHA SANATAN NAYAK @ SANATANA NAYAK @ SANA VS	SIDHARTHA MISHRA VS	// / /0 ()	
384	D-ABLAPL/12980/2026	STATE OF ODISHA PRAMOD KUMAR DASH VS	GANESH PRASAD SAMAL VS	// SIMULIA /148 /2026 ()	
385	D-ABLAPL/12981/2026	STATE OF ODISHA MANMATH KUMAR PANDA VS	SABYASACHI MISHRA VS	// BALASORE SADAR /149 /2026 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/12984/2026	AJIT SWAIN @ AJIT KUMAR SWAIN @ AJU SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /197 /2026 () //	
387	D-ABLAPL/12986/2026	AHESAN SAHA @ EHSAN SAHA @ GURU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /101 /2026 () //	
388	D-ABLAPL/12987/2026	ASHIS KUMAR TRIPATHY @ ASHISH TRIPATHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TANGI /145 /2026 () //	
389	D-ABLAPL/12990/2026	RAHMUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTPAD /217 /2025 () //	
390	D-ABLAPL/12991/2026	GOUTAM @ GOUTAM KUMAR MUKHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /106 /2023 () //	
391	D-ABLAPL/12993/2026	HEMANTA KUMAR PARIDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BADAGODA P.S. /671 /2023 () //	AOD20240000012C202600125
392	D-ABLAPL/12995/2026	MANJAN BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	GOVINDPUR /41 /2026 () //	AOD20220003518C202600017
393	D-ABLAPL/12997/2026	JULU BHJABALA@ BISWARANJANA BHUJABAL VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /78 /2024 () //	AOR20220000014C202600018
394	D-ABLAPL/13000/2026	SANTILATA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KABISURYANAGAR /232 /2026 () //	AOR20220001558C202600087
395	D-ABLAPL/13001/2026	BASANTI CHAMPATI VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /45 /2022 () //	AOR20220000014C202600019
396	D-ABLAPL/13005/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /317 /2026 () //	
397	D-ABLAPL/13011/2026	SATYA PRAKASH MISHRA	SUSANTA KUMAR LENKA	KHURDA SADAR /150 /2026	AOR20220001299C202600031

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/13020/2026	N.ADITYA KUMAR CHOUDHURY	BIBHUTI RANJAN SWAIN	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/13021/2026	ANITA SWAIN	SWAGATIKA PANDA	TARASINGI /234 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/13030/2026	KANJAR MUNA @ KANJAR MUNNA @ KANJARKANT MUNNA	SURYAKANTA DWIBEDI	KHAPRAKHOL /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/13031/2026	BINOD KUMAR NAIK	TUKUNA KUMAR MISHRA	TIKIRI /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/13034/2026	KAILASH MAHARANA	SWAGATIKA SAHOO	MAHILA P.S.(BBSR) /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/13037/2026	SIPUN PRADHAN	RAJENDRA NARAYAN ROUT	SEA BEACH /101 /2026	AOR20220001558C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/13039/2026	OM PRAKASH BEHERA	SWETA DASH	SAMBALPUR SADAR /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/13041/2026	PRASANTA KUMAR SAHOO	SUBHRAJEET SAHOO	CAPITAL P.S. /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/13042/2026	KAMALA HARIJAN	RAJIB LOCHAN PATNAIK	KODINGA /23 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/13049/2026	KRUSHNA CHANDRA BEHERA	SURYAKANTA DASH	BADAGODA P.S. /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/13052/2026	DHARAMPADA ROUT	SURJYASMITA PANDA	SAHID NAGAR P.S. /195 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/13054/2026	STATE OF ODISHA NEELAM @ NILAM KUMAR SWAIN VS	SOUBHAGYA SWAIN VS	// INOCITY PS /282 /2026 ()	AOR20220001296C202600076
410	D-ABLAPL/13056/2026	STATE OF ODISHA AKHAYA PATRA @ AKSHYA KUMAR PATRA VS	JUGALA KISHORE PANDA VS	// KABISURYANAGAR /229 /2026 ()	
411	D-ABLAPL/13057/2026	STATE OF ODISHA ARUN KUMAR JENA VS	BIJAY KUMAR MOHANTY VS	// BANAPUR P.S. /143 /2026 ()	
412	D-ABLAPL/13059/2026	STATE OF ODISHA AJIT KUMAR SWAIN VS	SOUMYA RANJAN DAS VS	// KHANDAPARA /93 /2026 ()	
413	D-ABLAPL/13060/2026	STATE OF ODISHA PABITRA MOHAN PRADHAN @ MURALI PRADHAN VS	PRAKASH KUMAR MISHRA VS	// KHUNTUNI /114 /2026 ()	
414	D-ABLAPL/13063/2026	STATE OF ODISHA CHANDAN KUMAR MOHAKUD VS	AJAYA KUMAR TRIPATHY VS	// BASUDEVPUR /236 /2026 ()	
415	D-ABLAPL/13064/2026	STATE OF ODISHA SARTHAK SEKHAR DALAI VS	ASUTOSH MOHANTY VS	// BANTALA /176 /2026 ()	
416	D-ABLAPL/13067/2026	STATE OF ODISHA ALEKH MIRDHA VS	DHANANJAYA MUND VS	// /59 /2026 ()	AOR20220001492C202600126
417	D-ABLAPL/13069/2026	STATE OF ODISHA NABINA DAS VS	ANUPAM DASH VS	// HINJILI /247 /2026 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :01/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/441/2002 WPC(OAC)/441/2002	SASHIDHAR NAYAK MP		14/2026
2	D-SAO/12/2019 SAO/12/2019	PURUSOTTAM PRADHAN MP	M/S.S.K.NAYAK(2)	30/2026
3	D-SAO/12/2019 SAO/12/2019	PURUSOTTAM PRADHAN MP	M/S.S.K.NAYAK(2), SUKANTA KUMAR NAYAK	31/2026
4	D-SA/264/1992 SA/264/1992	P.DURGA PRASAD MP	M/S.S.S.RAO	91/2026
5	D-CRLMP/26105/2025 CRLMP/1586/2025	B. CHANDINI REDDY MP		121/2026
6	D-JCRLA/7746/2025 JCRLA/39/2025	BISWANATH SAY MP	ANUPAMA NAYAK	122/2026
7	D-CMAPL/206/2017 CMAPL/206/2017	SHANTILATA SAHU MP	SOUMYA MISHRA	124/2026
8	D-CMAPL/46408/2025 CMAPL/335/2025	P. DURGA PRASAD DESIBEHERA, MP	M/S. S.S.RAO, D.K. MOHAPATRA, B.B. ROUSTRAY, D. ROUSTRAY, S. JEN	125/2026
9	D-CMAPL/20031/2026 CMAPL/ /	SASADHAR JENA MP	ACHYUTA NANDA ROUSTRAY	126/2026
10	D-TRP(C)/17496/2026 TRP(C)/120/2026	ARCHANA BARIK @ PALO MP	ASHOK KUMAR DAS	157/2026
11	D-RPFAM/19886/2026 RPFAM/ /	JITENDRA KUMAR ACHARYA MP	PABITRA KUMAR NAYAK	193/2026
12	D-RPFAM/42793/2025 RPFAM/323/2025	JYOTISHANKAR DAS MP	SUBASH CHANDRA ACHARYA, SRIMA DASH ,CHITTA RANJAN DAS	194/2026
13	D-RPFAM/148/2016 RPFAM/148/2016	SIRAJ KHAN MP	M/S.SK.ZAFARULLA	195/2026
14	D-RVWPET/205/2017 RVWPET/205/2017	BIRENDRA KU.GIRI MP	M/S.N.C.ROUT, SAROJ KUMAR PADHI	201/2026
15	D-RVWPET/205/2017 RVWPET/205/2017	BIRENDRA KU.GIRI MP	M/S.N.C.ROUT	202/2026
16	D-MATA/18187/2026 MATA/ /	RANJITA PALEI MP	BHUBAN MOHAN BHUYAN	269/2026
17	D-MATA/17988/2026 MATA/ /	SASMITA SAMAL MP	SIDDHARTH GOUTAM DAS	270/2026
18	D-BLAPL/7378/2026 BLAPL/2448/2026	SARAT KUMAR MOHAPATRA MP		300/2026
19	D-BLAPL/6052/2024 BLAPL/1782/2024	PRADIP @ PRADEEP DASH MP	MANAS KUMAR CHAND	301/2026
20	D-CONTC/7835/2025 CONTC/981/2025	SATYASHRI MOHAPATRA MP		318/2026
21	D-CONTC/33293/2025 CONTC/3920/2025	SUDHAKAR ROUT MP		319/2026
22	D-CONTC/19378/2026 CONTC/ /	NRUSINGHA @ NRUSINHA SAHOO MP	KANANBALA ROY CHOUDHURY	320/2026
23	D-CONTC/44358/2025 CONTC/5240/2025	BASUDEV DASH MP		321/2026
24	D-CRLREV/12948/2026 CRLREV/ /	VIRENDRA KUMAR SINGH MP	PRATYUSH RANJAN PATNAIK	548/2026
25	D-CRLREV/497/2023 CRLREV/497/2023	MANOJ KUMAR AGRAWAL MP	SUSHANTA KUMAR JOSHI	549/2026
26	D-CRLREV/28399/2024	MANOJ KUMAR AGRAWAL		

	CRLREV/545/2024	MP		550/2026
27	D-CRLREV/9845/2026	PRAVANJAN BEURA	SUJATA JENA, (SR.ADV.)	
	CRLREV/ /	MP		551/2026
28	D-CRLREV/12968/2026	GOVINDA KANDHER	PRATYUSH RANJAN PATTNAIK	
	CRLREV/ /	MP		552/2026
29	D-CRLREV/12968/2026	GOVINDA KANDHER	PRATYUSH RANJAN PATTNAIK	
	CRLREV/ /	MP		553/2026
30	D-CRLREV/21967/2025	SMARAN CHETA MOHANTY	BRAHMANANDA TRIPATHY	
	CRLREV/423/2025	MP		554/2026
31	D-CRLREV/12316/2026	NIRANJAN @ NIRAN APAT	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		555/2026
32	D-ABLAPL/898/2026	RANJAN GANGAI		
	ABLAPL/463/2026	MP		696/2026
33	D-ABLAPL/5362/2026	SK. MILON @ MILON SK		
	ABLAPL/2329/2026	MP		697/2026
34	D-ABLAPL/5348/2026	ABHISEK SWAIN		
	ABLAPL/2332/2026	MP		698/2026
35	D-ABLAPL/3247/2026	PRADEEP BEHERA @ MANGULU		
	ABLAPL/1532/2026	MP		699/2026
36	D-ABLAPL/24887/2025	DEEPAK DAS @ DEEPAK KUMAR DAS		
	ABLAPL/9776/2025	MP		700/2026
37	D-ABLAPL/4372/2026	SANDHYARANI SWAIN		
	ABLAPL/2099/2026	MP		701/2026
38	D-ABLAPL/34108/2025	SHANKAR SINGH @ SHANKAR SINGH CHOUHAN	SHANKAR SINGH CHOUHAN	
	ABLAPL/13039/2025	MP		702/2026
39	D-FAO/19950/2026	M.C. OF SWAMI VIVEKANANDA VIDYA BHAVAN, HIGH SCHOOL, BANSANTINAGAR	MAMENDRA KUMAR SAHOO	
	FAO/ /	MP		707/2026
40	D-FAO/19951/2026	M.C. OF RAYAT BISOYI HIGH SCHOOL, ADMAHARA	MAMENDRA KUMAR SAHOO	
	FAO/ /	MP		708/2026
41	D-FAO/19952/2026	MANAGING COMMITTE, GIRIDHARI PAREKH	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		709/2026
42	D-FAO/19968/2026	HARMOHAN DAS	SUSHANTA KUMAR MISHRA	
	FAO/ /	MP		710/2026
43	D-FAO/19981/2026	PRADEEP KUMAR MOHAPATRA	SAMEER KUMAR DAS	
	FAO/ /	MP		711/2026
44	D-FAO/19986/2026	CHINTAMANI DAS	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		712/2026
45	D-FAO/19988/2026	LINGARAJ SAHOO	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		713/2026
46	D-FAO/19995/2026	BASANTA KUMAR DAS	SURENDRA KUMAR MISHRA	
	FAO/ /	MP		714/2026
47	D-FAO/20003/2026	MAMATA MOHAPATRA	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		715/2026
48	D-FAO/19948/2026	AJAYA KUMAR SETHI	JAGAMOHAN PATTANAİK	
	FAO/ /	MP		716/2026
49	D-FAO/20021/2026	MAHIPAL BEHERA	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		717/2026
50	D-FAO/20037/2026	SURENDRA KUMAR GHADAI	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		718/2026
51	D-FAO/20070/2026	AUROBINDA MUDULI	SANGRAM JENA	
	FAO/ /	MP		719/2026
52	D-FAO/20073/2026	BAINSHIDHAR SUNDARAY	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		720/2026
53	D-FAO/20076/2026	CHANDAN KUMAR NAYAK	SANGRAM JENA	
	FAO/ /	MP		721/2026
54	D-FAO/20009/2026	MANAGER LEGAL ICICI LOMBARD GENERAL INSURANCE CO. LTD.	SANGRAM JENA	
	FAO/ /	MP		722/2026
55	D-FAO/20086/2026	SUDHA RANI HOTA	SANGRAM JENA	
	FAO/ /	MP		723/2026
56	D-FAO/20089/2026	NARAYANA PADHAN	GYANA RANJAN SETHI	
	FAO/ /	MP		724/2026
57	D-FAO/20094/2026	BISWESWAR PANIGRAHI	GYANA RANJAN SETHI	
	FAO/ /	MP		725/2026

58	D-FAO/20092/2026 FAO/ /	BAIRAGI SATAPATHY MP	SURENDRA KUMAR SAHOO	726/2026
59	D-RSA/19971/2026 RSA/ /	KANAKLATA MOHAPATRA MP	MANOJ KUMAR PANDA	728/2026
60	D-RSA/45418/2025 RSA/569/2025	SUBAL MEHER MP	PRATYUSHA NAIDU	729/2026
61	D-RSA/165/2016 RSA/165/2016	MANASI DAS MP	M/S.MANMAYA KU.DASH	730/2026
62	D-RSA/20041/2026 RSA/ /	CHANDA DASS @ DAS MP	SAMIR KUMAR MISHRA,(SR.ADV.)	731/2026
63	D-RSA/20005/2026 RSA/ /	LAILUN NISHA BIBI MP	NIRANJAN PANDA	732/2026
64	D-RSA/120/2019 RSA/120/2019	SATYA PRAKASH SAMAL MP	AJODHYA RANJAN DASH, AJAYA KUMAR TRIPATHY	733/2026
65	D-CMP/19909/2026 CMP/ /	PRATIVA MANJARI SAHU MP	GAUTAM CHARAN ROUT	857/2026
66	D-CMP/19942/2026 CMP/ /	EXECUTIVE ENGINEER (ELECTRICAL) CUPRA ELECTRICITY WORKS, BARPOKHARH MP	MANAB KUNWAR	858/2026
67	D-CMP/19977/2026 CMP/ /	M/S. STAR TRACK FASTENERS PRIVATE LIMITED MP	MANAB RANJAN BAUG	859/2026
68	D-CMP/19983/2026 CMP/ /	SATYABHAMA BEHERA MP	ASHOK KUMAR SARANGI	860/2026
69	D-CMP/19954/2026 CMP/ /	PRAFULLA KUMAR ROUT MP	SANATAN DAS	861/2026
70	D-CMP/20030/2026 CMP/ /	UMA SUNDARI NAYAK MP	DWARIKA PRASAD MOHANTY	862/2026
71	D-CMP/5747/2025 CMP/218/2025	SHANTILATA PANDA MP	PRAJNA SARITA MOHANTY	863/2026
72	D-CMP/20046/2026 CMP/ /	AMARENDRA KUMAR BEHERA MP	SOURAV SUMAN BHUYAN	864/2026
73	D-CMP/20057/2026 CMP/ /	BIDYADHAR PRADHAN MP	MD. GOLAM MADANI	865/2026
74	D-MACA/655/2026 MACA/ /	MANAL PRASAD JENA MP	KAPILA CHARAN NAYAK	1053/2026
75	D-MACA/653/2026 MACA/ /	KIRAN KUMAR MISHRA MP	KAPILA CHARAN NAYAK	1054/2026
76	D-MACA/17588/2026 MACA/ /	THE MANAGER AND OFFICER IN CHARGE, MOSY DASOONIA PETRANS. CO. LTD, MP	CUTTACK	1055/2026
77	D-MACA/35702/2025 MACA/1024/2025	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD, MP	CUTTACK	1056/2026
78	D-MACA/33547/2025 MACA/973/2025	THE D.M. NATIONAL INSURANCE CO. LTD, MP	CUTTACK	1057/2026
79	D-MACA/17117/2026 MACA/ /	D.M., RELIANCE GENERAL INSURANCE CO. LTD, MP	CUTTACK	1058/2026
80	D-MACA/14433/2026 MACA/ /	LEGAL MANAGER(CLAIMS), M/S. NATIONAL INSURANCE CO. LTD., MP	CUTTACK	1059/2026
81	D-MACA/19955/2026 MACA/ /	THE NEW INDIA ASSURANCE CO. LTD. MP	SUBRAT SATPATHY	1060/2026
82	D-MACA/14003/2026 MACA/ /	NATIONAL INSURANCE CO.LTD., CUTTACK MP	SOMNATH ROY	1061/2026
83	D-MACA/20044/2026 MACA/ /	SHIBANJALI PATTANAYAK MP	DHANANJAYA MUND	1062/2026
84	D-CRLMC/12973/2026 CRLMC/ /	KALYANI BEHERA MP	BIBHU PRASAD CHHUALSINGH	1164/2026
85	D-CRLMC/12974/2026 CRLMC/ /	KAMAL LOCHAN DAS @ KAMALA LOCHAN, MP	CUTTACK	1165/2026
86	D-CRLMC/12992/2026 CRLMC/ /	SURAJ KUMAR SAHOO MP	SHUBASHREE PRADHAN	1166/2026
87	D-CRLMC/12992/2026 CRLMC/ /	SURAJ KUMAR SAHOO MP	SHUBASHREE PRADHAN	1167/2026
88	D-CRLMC/13004/2026 CRLMC/ /	M/S. ROAD AND PROOF CONSTRUCTION, NALPODAGAR, MP	CUTTACK	1168/2026
89	D-CRLMC/13013/2026	PARAKHITA DALAI @ PARIKHITA DALAI JYOTIRMAYA SAHOO		

	CRLMC/ /	MP		1169/2026
90	D-CRLMC/11676/2026	GEORGE CHERIYAN	RABI NARAYAN MISHRA	
	CRLMC/1347/2026	MP		1170/2026
91	D-CRLMC/7197/2026	BHAKTI @ BHAKTISWAR RANA		
	CRLMC/845/2026	MP		1171/2026
92	D-CRLA/37997/2025	SAILENDU BISWAL@SILU	DEBASIS SARANGI ,AMRIT MISHRA	
	CRLA/1396/2025	MP		1172/2026
93	D-CRLMC/13028/2026	DASHARATHA DHURUA	BASANTA KUMAR NAYAK	
	CRLMC/ /	MP		1172/2026
94	D-CRLMC/7090/2026	SIMANCHAL PAGAKU @ POGAKU	RAKESH KUMAR DAS	
	CRLMC/1305/2026	MP		1173/2026
95	D-CRLA/6671/2026	BISWAS NAIK	PRIYA RANJAN SINGH	
	CRLA/ /	MP		1173/2026
96	D-CRLMC/13048/2026	SURYAKANTA DEHURI	DHARMENDRA SETHY	
	CRLMC/ /	MP		1174/2026
97	D-CRLA/9112/2024	KALIA @ KALANDI POI	M/S. SHYAMANANDA JENA, KRUSHNA CHANDRA DAS,A P THANAP	
	CRLA/272/2024	MP		1174/2026
98	D-CRLA/954/2022	BIJAY KUMAR MANIA	GITANJALI,RAGHUNATH DAS MOHAPATRA,D.K.DAS	
	CRLA/954/2022	MP		1175/2026
99	D-CRLMC/40635/2025	LOCHANI NAYAK		
	CRLMC/138/2026	MP		1175/2026
100	D-CRLA/12972/2026	BIKASH PAHADIA	BYOMOKESH SAHOO	
	CRLA/ /	MP		1176/2026
101	D-CRLMC/13062/2026	DAMODAR MISHRA	SUSANTA KUMAR MISHRA	
	CRLMC/ /	MP		1176/2026
102	D-CRLMC/13047/2026	NANDAN SWAIN	P.ANUP DASH	
	CRLMC/ /	MP		1177/2026
103	D-CRLA/12972/2026	BIKASH PAHADIA	BYOMOKESH SAHOO	
	CRLA/ /	MP		1177/2026
104	D-CRLA/12972/2026	BIKASH PAHADIA	BYOMOKESH SAHOO	
	CRLA/ /	MP		1178/2026
105	D-CRLMC/13070/2026	AMIT AGARWAL @ AGRAWALLA	KIRAN KUMAR PATEL	
	CRLMC/ /	MP		1178/2026
106	D-CRLMC/13074/2026	ABINASH SAHOO	ADHIRAJ MOHANTY	
	CRLMC/ /	MP		1179/2026
107	D-CRLA/8787/2024	KISHORE EKKA	SAMARENDRA BAHADUR	
	CRLA/268/2024	MP		1179/2026
108	D-CRLA/39595/2025	GOURAHARI SAHU	ADYASIDHI MISHRA	
	CRLA/238/2026	MP		1180/2026
109	D-CRLMC/13076/2026	DASI NANDIBALI	DHIRENDRA KUMAR MOHAPATRA	
	CRLMC/ /	MP		1180/2026
110	D-CRLA/33904/2024	KRUPASINDHU SAHU	PANCHANAN PANIGRAHI,MR. SK. ZAFARULLA	
	CRLA/1186/2024	MP		1181/2026
111	D-CRLMC/13076/2026	DASI NANDIBALI	DHIRENDRA KUMAR MOHAPATRA	
	CRLMC/ /	MP		1181/2026
112	D-CRLA/10823/2026	KEDAR MALIK@MALLIK	MANOJ KUMAR PATI	
	CRLA/ /	MP		1182/2026
113	D-CRLA/10823/2026	KEDAR MALIK@MALLIK	MANOJ KUMAR PATI	
	CRLA/ /	MP		1183/2026
114	D-CRLA/10823/2026	KEDAR MALIK@MALLIK	MANOJ KUMAR PATI	
	CRLA/ /	MP		1184/2026
115	D-CRLA/503/2017	KALA@DINABANDHU SAHU@DINABANDHU SAHU	MUS SAHOO,ADHIRAJ MOHANTY,S.DAS	
	CRLA/503/2017	MP		1185/2026
116	D-CRLA/385/2016	PRADEEP KUMAR GIRI	M/S ADHIRAJ MOHANTY, S.S.DASH	
	CRLA/385/2016	MP		1186/2026
117	D-WA/19726/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1641/2026
118	D-WA/19726/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1642/2026
119	D-WA/19727/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1643/2026
120	D-WA/19727/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1644/2026

121	D-WA/19728/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1645/2026
122	D-WA/19728/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1646/2026
123	D-WA/19729/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1647/2026
124	D-WA/19729/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1648/2026
125	D-WA/19730/2026 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	1649/2026
126	D-WA/19730/2026 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	1650/2026
127	D-WA/19731/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1651/2026
128	D-WA/19731/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1652/2026
129	D-WA/19732/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1653/2026
130	D-WA/19732/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1654/2026
131	D-WA/16578/2026 WA/ /	ODISHA INFORMATION COMMISSION, BBSR MP	RUTIRANJAN DASH	1655/2026
132	D-WA/19733/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1656/2026
133	D-WA/19733/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1657/2026
134	D-WA/19807/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1658/2026
135	D-WA/19807/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1659/2026
136	D-WA/38028/2024 WA/2680/2024	SURESH KUMAR GAUTAM MP		1660/2026
137	D-WA/19913/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1661/2026
138	D-WA/19913/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1662/2026
139	D-WA/19932/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1663/2026
140	D-WA/19932/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1664/2026
141	D-WA/19934/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1665/2026
142	D-WA/19934/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1666/2026
143	D-WA/19935/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1667/2026
144	D-WA/19935/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1668/2026
145	D-WA/19944/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1669/2026
146	D-WA/19944/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1670/2026
147	D-WA/19953/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1671/2026
148	D-WA/19953/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1672/2026
149	D-WA/20106/2026 WA/ /	THE URBAN CO-OPERATIVE BANK LTD. MP	SUDARSHAN NANDA	1673/2026
150	D-WP(C)/19833/2026 WP(C)/ /	BALSUBRAMANYAM PRADHAN MP	PRAHALLADA SAHU	8337/2026
151	D-WP(C)/19836/2026 WP(C)/ /	MANAGEMENT OF BHUBANESWAR MUNICIPAL MP	RAJENDRA KUMAR SAHUTYON, KHORDHA	8338/2026
152	D-WP(C)/10976/2026	DHIRENDRA KUMAR SAHU	SOUMYA JYOTI BISWAL	

	WP(C)/8569/2026	MP		8339/2026
153	D-WP(C)/43783/2025	MARTAND SHARDUL		
	WP(C)/30263/2025	MP		8340/2026
154	D-WP(C)/19840/2026	UNION OF INDIA	SUDHIR KUMAR PATRA, S.C	
	WP(C)/ /	MP		8341/2026
155	D-WP(C)/19843/2026	BRAMHAJEET BISWAL	JNYANANANDA PANDA	
	WP(C)/13609/2026	MP		8342/2026
156	D-WP(C)/8129/2025	SITAKANTA SATAPATHY	SATYABRATA SATAPATHY	
	WP(C)/6201/2025	MP		8343/2026
157	D-WP(C)/9695/2026	NIBEDITA PRADHAN		
	WP(C)/7935/2026	MP		8344/2026
158	D-WP(C)/19852/2026	ROHIT PIPLANI	SIDHARTHA DAS	
	WP(C)/13626/2026	MP		8345/2026
159	D-WP(C)/19848/2026	PRATAP KISHOR PATRA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		8346/2026
160	D-WP(C)/7789/2025	RAMAKANTA NAIK	BIMBISAR DASH	
	WP(C)/5933/2025	MP		8347/2026
161	D-WP(C)/55391/2025	BINOD BIHARI SAHU		
	WP(C)/180/2026	MP		8348/2026
162	D-WP(C)/19849/2026	ABINASH KUDEI	ARUN KUMAR PATRA	
	WP(C)/ /	MP		8349/2026
163	D-WP(C)/19857/2026	M/S.JOGENDRA KAPOOR, GANJAM	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		8350/2026
164	D-WP(C)/33836/2023	PABITRA MOHAN PATRA	KANANBALA ROY CHOUDHURY	
	WP(C)/33836/2023	MP		8351/2026
165	D-WP(C)/19861/2026	RANJAN SAHOO	PRAGYAN PARAMITA MOHANTY	
	WP(C)/13604/2026	MP		8352/2026
166	D-WP(C)/14807/2026	SUPREME INDUSTRIES LIMITED BIOWONDARP, KOLKATA		
	WP(C)/10804/2026	MP		8353/2026
167	D-WP(C)/14807/2026	SUPREME INDUSTRIES LIMITED BIOWONDARP, KOLKATA		
	WP(C)/10804/2026	MP		8354/2026
168	D-WP(C)/24322/2022	BRAHMANANDA SAHOO	BISHAL BAIVAB	
	WP(C)/24322/2022	MP		8355/2026
169	D-WP(C)/19868/2026	SHANTILATA PANIGRAHI	SUBASH CHANDRA ACHARYA	
	WP(C)/ /	MP		8356/2026
170	D-WP(C)/52227/2025	ASHISH DASH	M/S S.P.MISHRA, SIVA SANKAR CHAINI	
	WP(C)/36011/2025	MP		8357/2026
171	D-WP(C)/19873/2026	ASHOK KUMAR BISHOYI	AMARESH TRIPATHY	
	WP(C)/ /	MP		8358/2026
172	D-WP(C)/19876/2026	DILIP @ DILLIP KUMAR MISHRA	DIPANKAR ACHARYA	
	WP(C)/ /	MP		8359/2026
173	D-WP(C)/17443/2025	SUNITA DEVI	KRISHNA CHANDRA SAHU	
	WP(C)/12066/2025	MP		8360/2026
174	D-WP(C)/17443/2025	SUNITA DEVI	KRISHNA CHANDRA SAHU	
	WP(C)/12066/2025	MP		8361/2026
175	D-WP(C)/17134/2026	SRADHANJALI SAMAL	SHYAM SUNDAR TRIPATHY	
	WP(C)/11706/2026	MP		8362/2026
176	D-WP(C)/18860/2025	PRADIPTA KUMAR SAHOO	SUBHADUTTA ROUTHAY	
	WP(C)/15058/2025	MP		8363/2026
177	D-WP(C)/16841/2026	KAILASH CHANDRA BHUTIA	SANJIT MISHRA	
	WP(C)/13129/2026	MP		8364/2026
178	D-WP(C)/19908/2026	GOPAL CHARAN BAHUBALENDRA	RAM PRASAD MOHAPATRA	
	WP(C)/ /	MP		8365/2026
179	D-WP(C)/19910/2026	KISHOR PRADHAN	NIHAL RATH	
	WP(C)/ /	MP		8366/2026
180	D-WP(C)/19911/2026	PABITRA KUMAR BARIK	NIHAL RATH	
	WP(C)/ /	MP		8367/2026
181	D-WP(C)/19912/2026	M/S NAYAK ASSOCIATES, CUTTACK	SIDHANT DWIBEDI	
	WP(C)/ /	MP		8368/2026
182	D-WP(C)/27370/2024	PYASA PATTANAIAK	SAIBRATA RATH, MR.P.K.RATH (Sr.Adv.)	
	WP(C)/16334/2024	MP		8369/2026
183	D-WP(C)/10277/2025	GANESWAR PRADHAN	LAXMAN PRADHAN	
	WP(C)/7547/2025	MP		8370/2026

184	D-WP(C)/19914/2026 WP(C)/ /	DILLIP RANJAN PANDIT MP	NIHAL RATH	8371/2026
185	D-WP(C)/19917/2026 WP(C)/13673/2026	KISHORE KUMAR MOHAPATRA MP	DEEPALI MAHAPATRA	8372/2026
186	D-WP(C)/13034/2024 WP(C)/8847/2024	SHAIKH MANZAR HUSSAIN MP	TANMAY MISHRA	8373/2026
187	D-WP(C)/19920/2026 WP(C)/ /	BIDYADHARA ROUT MP	ANSHUMAN DAS	8374/2026
188	D-WP(C)/19925/2026 WP(C)/13625/2026	SHREE GOPAL GOSALA, BARGARH MP	AMIT PRASAD BOSE	8375/2026
189	D-WP(C)/19928/2026 WP(C)/13617/2026	SHREE GOPAL GOSALA, BARGARH MP	AMIT PRASAD BOSE	8376/2026
190	D-WP(C)/19927/2026 WP(C)/13678/2026	GENERAL MANAGER, IB VALLEY AREA, JHARSUGUDA MP	ARSHAD DARMA	8377/2026
191	D-WP(C)/19931/2026 WP(C)/ /	AJAY KUMAR NAYAK MP	VIVEKANANDA JENA	8378/2026
192	D-WP(C)/19930/2026 WP(C)/13619/2026	SHREE GOPAL GOSALA, BARGARH MP	AMIT PRASAD BOSE	8379/2026
193	D-WP(C)/19936/2026 WP(C)/13629/2026	KISHOR CHAUHAN MP	AMIT PRASAD BOSE	8380/2026
194	D-WP(C)/19941/2026 WP(C)/13635/2026	MANAS KUMAR JENA MP	PRASANTA KUMAR SATAPATHY	8381/2026
195	D-WP(C)/48942/2024 WP(C)/29857/2024	SARAT CHANDRA MAHAKUDA MP		8382/2026
196	D-WP(C)/6013/2017 WP(C)/6013/2017	ANDHRA BANK MP	M/S.NARASINGHA PATRA	8383/2026
197	D-WP(C)/15356/2026 WP(C)/10881/2026	SARAT CHANDRA BEHERA MP	AMITABH MISHRA	8384/2026
198	D-WP(C)/19960/2026 WP(C)/ /	RABINDRA KUMAR MOHARANA MP	SANJAY KUMAR SAMANTARAY	8385/2026
199	D-WP(C)/19961/2026 WP(C)/ /	PRAFULLA KUMAR BHOI MP	SISIR DAS	8386/2026
200	D-WP(C)/19962/2026 WP(C)/13640/2026	NILESH MITTAL MP	SAROJ KUMAR PADHY	8387/2026
201	D-WP(C)/19963/2026 WP(C)/ /	SANTOSH KUMAR SAHOO MP	SHIB SHANKAR MOHANTY	8388/2026
202	D-WP(C)/19956/2026 WP(C)/ /	SHIRDI SAI LOGISTICS MP	ANJAN KUMAR BISWAL	8389/2026
203	D-WP(C)/54679/2024 WP(C)/264/2025	SANGHAMITRA AGRO INDUSTRIES, GANJAM MP		8390/2026
204	D-WP(C)/19980/2026 WP(C)/ /	BHIKARI CHARAN KARMI MP	PRADEEP KUMAR MAHAPATRA	8391/2026
205	D-WP(C)/19984/2026 WP(C)/ /	JYOTSNA BINAKAR MP	ATMAJIT MANMITH DAS	8392/2026
206	D-WP(C)/19985/2026 WP(C)/ /	JANAKI BEHERA MP	KHIROD KUMAR SWAIN	8393/2026
207	D-WP(C)/13102/2026 WP(C)/9433/2026	PURNA CHANDRA RATH MP		8394/2026
208	D-WP(C)/19993/2026 WP(C)/ /	UNION OF INDIA MP	ABHISHEK MOHANTY	8395/2026
209	D-WP(C)/19991/2026 WP(C)/ /	M/S LA EXCELLENCE EDU SERVICES PVT LTD, BILASIPUR MP	ABHISHEK MOHANTY	8396/2026
210	D-WP(C)/19990/2026 WP(C)/ /	RAGHUNATH ROUT MP	SUDEEP KUMAR SARANGI	8397/2026
211	D-WP(C)/7932/2015 WP(C)/7932/2015	SADASIB PANDA MP	M/S.PRAFULLA KU.RATH	8398/2026
212	D-WP(C)/5187/2026 WP(C)/10732/2026	Dr. MANISHA BARDHAN MP	SADASIVA PATRA (1)	8399/2026
213	D-WP(C)/5186/2026 WP(C)/5305/2026	DR. MADHUSMITA DAS MP	SADASIVA PATRA (1)	8400/2026
214	D-WP(C)/32332/2023 WP(C)/32332/2023	SAMBHU SITHA MP	JAGAJIBAN PRADHAN, JAGAJIBAN PRADHAN	8401/2026
215	D-WP(C)/20014/2026	EXECUTIVE ENGINEER OF RURAL WORKS, BODHTERRA, DANISHA, B.S.R.A	ABHISHEK MOHANTY	

	WP(C)/ /	MP		8402/2026
216	D-WP(C)/20023/2026 WP(C)/ /	MP	PRIYAMBADA RUPADARSHINI BISWAL SUBHADUTTA ROUSTRAY	8403/2026
217	D-WP(C)/15017/2026 WP(C)/10834/2026	MP	SANTOSH KUMAR SENAPATI	8404/2026
218	D-WP(C)/41284/2023 WP(C)/41284/2023	MP	SURENDRA KUMAR MISHRA PRATYUS RANJAN PARIDA, JAGANNATH BHUYAN	8405/2026
219	D-WP(C)/20016/2026 WP(C)/ /	MP	LATA PRADHAN T.DHIREN KUMAR DORA	8406/2026
220	D-WP(C)/20034/2026 WP(C)/ /	MP	SATYABRATA RAJ PRAVU PITYARTHI KU. PANDIT	8407/2026
221	D-WP(C)/20017/2026 WP(C)/ /	MP	MANAGER LEGAL ICICI LOMBARD GENERAL INSURANCE CO LTD	8408/2026
222	D-WP(C)/20038/2026 WP(C)/ /	MP	UPENDRA KUMAR SHAW SANJIB KUMAR BHANJADEO	8409/2026
223	D-WP(C)/35911/2025 WP(C)/24993/2025	MP	M/S. AELITE LOGISTICS AND MARKETING PVT. LTD., BBSR BRYN PATTANAIAK (CGC)	8410/2026
224	D-WP(C)/45832/2024 WP(C)/27048/2024	MP	M/S BHUSHAN POWER AND STEEL LTD., SARAJAPUR PRASANNA SARANGI	8411/2026
225	D-WP(C)/20033/2026 WP(C)/ /	MP	MANORAMA NAYAK SUDEEP KUMAR SARANGI	8412/2026
226	D-WP(C)/35904/2025 WP(C)/25867/2025	MP	M/S. AELITE LOGISTICS AND MARKETING PVT. LTD., BBSR BRYN PATTANAIAK (CGC)	8413/2026
227	D-WP(C)/20045/2026 WP(C)/ /	MP	JITENDRA BALIARSINGH PRAKASH KUMAR MISHRA	8414/2026
228	D-WP(C)/38837/2025 WP(C)/27947/2025	MP	M/S. AELITE LOGISTICS AND MARKETING PVT. LTD., BBSR	8415/2026
229	D-WP(C)/35907/2025 WP(C)/25443/2025	MP	M/S. AELITE LOGISTICS AND MARKETING PVT. LTD., BBSR BRYN PATTANAIAK (CGC)	8416/2026
230	D-WP(C)/33705/2025 WP(C)/23910/2025	MP	ANITA SAHOO RAMESH CH. BEHERA	8417/2026
231	D-WP(C)/20055/2026 WP(C)/ /	MP	RABINARAYAN SAHOO KAIBALYA PANDA	8418/2026
232	D-WP(C)/20056/2026 WP(C)/ /	MP	SUDARSAN MAKAP KAIBALYA PANDA	8419/2026
233	D-WP(C)/39782/2025 WP(C)/34082/2025	MP	NIRAKAR GADANAYAK RAMESH CH. BEHERA	8420/2026
234	D-WP(C)/20049/2026 WP(C)/ /	MP	M/S DEVDEV PATI GOURAV KUMAR ROY CHOUDHURY	8421/2026
235	D-WP(C)/37799/2025 WP(C)/27119/2025	MP	SUBHADRA SAHOO RAMESH CH. BEHERA	8422/2026
236	D-WP(C)/14090/2026 WP(C)/10283/2026	MP	LAGEN KUMAR SAHOO	8423/2026
237	D-WP(C)/20058/2026 WP(C)/ /	MP	BASANTA KUMAR NAYAK KAIBALYA PANDA	8424/2026
238	D-WP(C)/20060/2026 WP(C)/ /	MP	SINGLE NARAYAN KAIBALYA PANDA	8425/2026
239	D-WP(C)/51184/2025 WP(C)/35967/2025	MP	MALATI BEHERA PARTHA SARATHI DAS	8426/2026
240	D-WP(C)/13865/2026 WP(C)/10553/2026	MP	P. NILAKANTHA REDDY SURENDRA BEHERA	8427/2026
241	D-WP(C)/20067/2026 WP(C)/ /	MP	SHIKHYA BHARATI CHARITABLE TRUST, SARAJAPUR KUMAR PATNAIK	8428/2026
242	D-WP(C)/20075/2026 WP(C)/ /	MP	M/S.SURYA INTERNATIONAL, GANJAM ITISHREE TRIPATHY	8429/2026
243	D-WP(C)/20083/2026 WP(C)/ /	MP	SOUMYA RANJAN MOHARANA PRAFULLA KUMAR MOHAPATRA	8430/2026
244	D-WP(C)/20079/2026 WP(C)/ /	MP	SHIKHYA BHARATI CHARITABLE TRUST, SARAJAPUR KUMAR PATNAIK	8431/2026
245	D-WP(C)/20090/2026 WP(C)/ /	MP	SANJIB KUMAR SOUGAT DASH	8432/2026